

(b) and (c) Out of Nirbhaya Fund, a proposal of Ministry of Road Transport and Highways on "Security for women in Public Road Transport in the Country" with the estimated cost of ₹ 1405 crore and a proposal of Ministry of Home Affairs for establishing an emergency response system to attend women in distress with the estimated cost of ₹ 321.69 crore had been approved by the Cabinet Committee on Economic Affairs on 2nd January, 2014 and 4th February, 2014 respectively. An amount of ₹ 150 crore and ₹ 50 crore were provided to Ministry of Home Affairs and Ministry of Road Transport and Highways respectively for their sanctioned projects during the year 2014-15. Apart from this, recently two schemes of Ministry of Women and Child Development *i.e.* One Stop Centre for Women affected by violence with total project cost of ₹ 18.58 crore approved on 4th March, 2015 and Scheme for Universalisation of Women Helpline with a total project cost ₹ 69.49 crore approved on 19th February, 2015 to be funded through Nirbhaya Fund for implementation from the financial year 2015-16.

(d) The One Stop Centre Scheme initiated by the Ministry which is being implemented by States/UTs from 1st April, 2015 aims at facilitating/providing medical aid, police assistance, legal counselling/court case management, psycho-social counselling and temporary shelter to women affected by violence. The Scheme envisages establishment of One Stop Centre in each State/UT.

(e) A proposal of Ministry of Road Transport and Highways on "Security for Women in public road transport in the country" with estimated cost of ₹ 1405 crore was approved by the Cabinet Committee on Economic Affairs on 2nd January, 2014. The proposal will be implemented initially in 32 cities across the country and eventually will cover all cities. All public transport will be equipped with GPS device, emergency button and CCTV system which would support faster response time in attending to distress calls.

#### **Modification of LTC rules**

902. DR. PRADEEP KUMAR BALMUCHU: Will the PRIME MINISTER be pleased to state whether Government is planning to modify the LTC Rules and if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRASINGH): Review of rules relating to service conditions of Government servants including Central Civil Services (Leave Travel Concession) Rules, 1988 is an ongoing process. Suitable amendments are made as and when necessary.